

MINISTRY OF FINANCE
(DEPARTMENT OF REVENUE)
.....

NEW DELHI: THE 19th NOVEMBER, 1991.

NOTIFICATION
(INCOME-TAX)

No. 8944 (F.No.176/20/91-IT.A.I.): In exercise of the powers conferred by clause (b) of sub-section (2) of Section 80G of the Income-tax Act, 1961 (43 of 1961), the Central Government hereby notifies "Sri Magara Nedunkuzhaikathar Temple" to be a place of public worship of renown throughout the state of Tamilnadu for the purpose of the said section.


(S.K. CHATTERJEE)
OFFICER ON SPECIAL DUTY

To

The Manager,
Government of India Press,
Ring Road, Mayapuri Industrial Area,
(Near Rajouri Garden), New Delhi:

Copy to:

1. The Secretary, Manavala Mamunigal Kainkarya Sabha, 188-A, East Uttara Street, Srirangam, Trichy-620006, subject to the conditions that the donations received will be utilised exclusively for renovation/repair works and separate books of accounts will be maintained for this and to the Commissioner of Income-tax, Madurai.
2. The Commissioner of Income-tax, Madurai, with ref. to his letter No.464/1/91-92/1838 dated 29-4-1991. He is requested to review the case after every three years regarding the utilisation of donations by obtaining relevant accounts from the respective religious authorities.
3. All Chief Commissioners and Directors General of Income-tax.
4. The Comptroller & Auditor General of India, New Delhi.


(S.K. CHATTERJEE)
OFFICER ON SPECIAL DUTY.

Copy to:

1. The Secretary, Sri Taralabalu Jagadguru Brihanmath, Sirigere-577541 Chitra Durga Taluk (Karnataka).
2. The Commissioner of Income-tax, Karnataka-II, Bangalore with ref. to his letter No.Accts/718/59/78-CIT.II dated 14-11-1990.
3. Director General(I.T.Exemptions), 10, Middleton Row, Calcutta-70007
4. All Chief Commissioners & Directors General of Income-tax.
5. Director of Income-tax(RSP & PR), New Delhi.
6. Director of Income-tax(O&MS), Director of Income-tax(Audit), Director of Income-tax(IT), Director of Income-tax(Systems), Director of Income-tax(Vigilance) & Director of Income-tax(Recovery)
7. All officers & sections of the C.B.D.T., New Delhi.
8. Comptroller & Auditor General of India, New Delhi(20 copies).
9. Bulletin Section of the Directorate of Inspection(RSP & PR), New Del
10. Director General of Training, National Academy of Direct Taxes, Nagpur(5 copies).
11. Joint Secretary, Ministry of Law & Justice(Deptt. of Legal Affairs). New Delhi.
12. The Chief Controller of Accounts, Central Board of Direct Taxes, H.Block, Vikas Bhavan, New Delhi.
13. I.F.U.(Central Board of Direct Taxes).

(Mrs.V. RAMAKRISHNAN)
SECTION OFFICER.